

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.1098 of 2020

IN THE MATTER OF:

Saboo Tor Pvt. Ltd.

...Appellant

Versus

Sanjay Gupta & Anr.

...Respondents

Present: -

For Appellant:

**Mr. Harshit Agarwal and Mr. Ashish Gupta,
Advocates.**

For Respondents:

**Mr. Abhishek Anand and Mr. Kunal Godhwani,
Advocates for Respondent Nos.1 and 2.**

ORDER
(Virtual Mode)

07.01.2021 Heard Mr. Harshit Agarwal, learned Counsel representing the Appellant and Mr. Abhishek Anand, learned Counsel representing the Respondents. Hearing concluded. **Judgment reserved.**

Learned Counsel for the Appellant is permitted to file additional note not exceeding one page together with compilation of relevant judgments with advance copy provided to the learned Counsel for the Respondents. Learned Counsel for the Respondents may also file compilation of judgments. This be done within one week.

**[Justice Bansi Lal Bhat]
The Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**